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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.12.2025

NOTICE

Please take notice that the following matter listed in the Court – III on 15.12.2025 was not taken up. The next date of Hearing in the matter is 20.01.2026.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 548 of 2025 & I.A. No. 5536, 5545 of 2025 (With Defects)	Rakesh Sharma Vs. A-One Homes & Anr.	Honey Satpal	Priya Deep Srivats Kaushal-R1 Shivam Gautam-R2 Nikhil Ahuja- IRP

By order of Hon'ble Chairperson -Sd/-Registrar (I/c)